

(c) at what distance from outer periphery of Jantar Mantar the Unitech building is proposed to be constructed and whether an NOC has been sought-for or obtained?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) Yes, Sir.

(b) Under the provisions of Ancient Monuments and Archaeological Sites and Remains Rules, 1959 construction within 100 metres of a protected monument is prohibited and within further 200 metres is regulated. Vigil in this regard is accordingly maintained by the field offices of the Archaeological Survey of India.

(c) The site of the building proposed by M/s Unitech would be 177 metres from the protected monument. M/s Unitech have applied to the Archaeological Survey of India for permission to construct. No decision has been taken in this behalf so far.

Maintenance of Railway Coaches

*236. SHRI VAYALAR RAVI: Will the Minister of RAILWAYS be pleased to state:

(a) the guidelines for the maintenance of the Railway coaches, especially the IInd sleeper, First Class and A/C Sleeper coaches;

(b) whether the maintenance is delayed and periodical inspection is not done by the staff; and

(c) if so, the steps taken for the proper maintenance of the coaches?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): (a) Guidelines for maintenance of railway coaches of all types including IInd sleeper, First Class and A/C sleeper coaches are embodied in the coaching maintenance manual. This manual has been recently upgraded and revised.

(b) Scheduled maintenance is given as provided in the manual.

(c) Does not arise.

Shortcomings in the Mid-Day Meal Scheme in Maharashtra

*237. MISS SAROJ KHAPARDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are regularly monitoring and reviewing the implementation of the Mid-day Meal Scheme at the district and State level in the State of Maharashtra;

(b) if so, the shortcomings noticed in the implementation of the Scheme in the State;

(c) the number of primary classes children enrolled for the Scheme in Nagpur district; and

(d) the remedial measures Government propose to take to plug the loopholes in the implementation of the Scheme in the State, particularly in Nagpur and Vidarbha regions of the State?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) Government of Maharashtra has constituted a Committee chaired by the Chief Secretary to review implementation of the Mid-day Meal Scheme in the State. At district level, a Committee chaired by District Education Officer has been entrusted with the task of reviewing the implementation of the scheme.

(b) No major short-comings have so far been brought to the notice of this Department by the State Government.

(c) According to information, furnished by Government of Maharashtra 48,609 students in primary classes in four EAS blocks in Nagpur district have been covered under the scheme so far.

(d) According to this Department's guidelines, coverage of all the remaining blocks in the country is envisaged in 1997-98. This includes uncovered blocks in Nagpur and Vidarbha regions of Maharashtra.

Introduction of Yoga Education in Government Schools

*238. SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to introduce Yoga education in all Government schools in the country;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) by when the Yoga education is likely to be started in all Government schools?